

**F.No. 01(03)/Roster/CESTAT/2019**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 20.02.2019

**ORDER NO. 42 of 2019**

Hon'ble President is pleased to partially modify the roster order no. **32 of 2019** for CESTAT, New Delhi constituting Division Bench as follows:-

1. **On 25/02/2019 at 02.30 p.m.** Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following part-heard matter:-  
E/50332-50333 & 50370/2018-Ex
2. **On 26/02/2019 at 02.30 p.m.** Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following misc application:-  
E/MISC/51087/2018 in appeal no. E/52587/2016-Ex, E/52583-52586/2016
3. **On 01/03/2019 at 02.30 p.m** Hon'ble Sh. Anil Choudhary, Member (J) and Hon'ble Sh. Bijay Kumar, Member (T) will hear the following part-heard matter:-  
E/51613/2017-Ex
4. **On 01/03/2019 afternoon** Hon'ble Sh. Bijay Kumar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear the following ROM application after the hearing of part heard in Sl. No. 3 above:-  
E/ROM/51039 & 51038/2018 in appeal nos. E/52957 & 52964/2016

By order,



(Bineesh Kumar K. S.)

Registrar

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Registrar